

**IMPORTANT INSTRUCTIONS FOR THE CANDIDATES, WHOSE
APPLICATION FORM HAS BEEN PUT UNDER OBJECTIONS**

- All the candidates, against whose name the objection "INCOMPLETE FORM" is mentioned, are directed to visit office of the undersigned with regard to removal of their above-said objection.
- All the candidates, against whose name some objections are shown, pertaining to submission of "Experience & Character Certificate, Bar Council Registration Certificate, High School Certificate for verification of age" etc. are directed to send related documents directly to the office of the undersigned, High Court of Uttarakhand, Nainital.

June 11, 2018.

Sd/-
(Narendra Dutt)
Registrar General
High Court of Uttarakhand,
Nainital